

(x) Notification G S R No 301(E), dated the 1st June, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

(xi) Notification G S R No 333(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.

(xii) Notification G S R No 334(E), dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

(xiii) Notification G S R No 336(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.

(xiv) Notification G S R No 337(E), dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

(xv) Notification G S R No 350(E), dated the 16th July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.

(xvi) Notification G S R No 351(E), dated the 16th July, 1973, publishing the Wild Life (Transactions Taxidermy) Rules, 1973.

[Placed in Library See No LT-5315/73 for (i) to (xvi)]

#### **Notification under the Essential Commodities Act, 1955**

PROF. SHER SINGH Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture) Notification S O No 408(E) dated the 25th July 1973, publishing amendments to Government Notification S O No 268(E), dated the 5th May, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT-5337/73]

#### **I. Annual Accounts (1970-71) of the University Grants Commission and Audit Report thereon**

#### **II. Annual Report (1971-72) of the Indian Institute of Technology, Delhi**

#### **III. The Uttar Pradesh Universities Ordinance, 1973 and related paper**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) Sir I beg to lay on the Table:—

I A copy (in English and Hindi) of the Annual Accounts of the University Grants Commission, New Delhi, for the year 1970-71 and the Audit Report thereon under sub-section (4) of section 19 of the University Grants Commission Act 1956 [Placed in Library See No LT-5317/73]

II A copy (in Hindi) of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1971-72 [Placed in Library See No LT-5104/73]

III A copy (in English and Hindi) of the Uttar Pradesh State Universities Ordinance 1973 (UP Ordinance No. 1 of 1973), promulgated by the Governor of Uttar Pradesh on June 12, 1973, under sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (iii) of clause (c) of the proclamation dated June 13, 1973, issued by the President in relation to the State of Uttar Pradesh, together with a memorandum explaining the circumstances which necessitated the promulgation of the said Ordinance [Placed in Library See No LT-5348/73]

[Mr. Deputy Chairman in the Chair]

#### **MOTION FOR ELECTION TO THE CENTRAL ADVISORY BOARD OF EDUCATION**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE